## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 106/Chd/CHD/2017 along with CA Nos. 37 and 38 of 2017

Mr. Aman Grover and Anr. ....Petitioners.

Versus.

M/s. City Enterprises Private Limited and Ors. ....Respondents.

Present: Dr. Rajansh Thukral, Advocate with Ms. Surekha Thukral,

Advocate for petitioners.

Mr. Atul V Sood, Advocate for respondent Nos. 1 to 3.

Mr. Sukhwinder Singh Sudan, Advocate for respondent No. 4.

On request, adjourned to 28.11.2017 for arguments.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

October 23, 2017